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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 1601/2021, CRL.M.A. 11163/2021 RADHIKA OSWAL

..... Petitioner

Through: Ms.Pinky Anand, Senior Advocate

with Ms.Kamlesh Aggarwal, Mr.Raghav Sabharwal, Mr.Kshitij Parashar, Mr.Raunak Singh, Mr.Soham Goswami, Mr.Prateek Bhalla, Ms.Saudamini Sharma,

Mr.Shantanu Raj, Advocates.

versus

## STATE OF THE NCT OF DELHI & ANR.

.... Respondent

Through: Mr.Ashish Dutta, APP for State with

SI Varun Chechi, PS Barakhamba

Road.

Mr. Vikas Pahwa, Senior Advocate with Mr. Bharat Arora, Ms. Raavi

Sharma, Advocates for R2.

**CORAM:** 

HON'BLE MR. JUSTICE YOGESH KHANNA

<u>ORDER</u>

**%** 25.05.2022

1. List along with CRL.M.C.1600/2021 on 28.07.2022.

YOGESH KHANNA, J.

MAY 25, 2022

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